

**4911**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE**

**APPEAL NO. 35 of 2020**

**KHETI VIKAS SEVA TRUST**

**.....APPELLANT**

**VS.**

**ADANI ENTERPRISES LTD. & ORS.**

**..... RESPONDENT**

**COMPILATION ON BEHALF OF RESPONDENT NO. 3  
AND 4 MOEF&CC**

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Pune

Date: 17/02/2023

  
ADV. For RESPONDENT No. 3 & 4

**Form-4****APPLICATION FOR AMENDMENT IN ENVIRONMENTAL CLEARANCE**

(To be filled up by User Agency)

**1. Details of Project**

Proposal No. : IA/GJ/IND/86812/2016

(a) Name of the project : Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Ku

(b) Name of Company / Organisation. : ADANI ENTERPRISES LTD

(c) Registered Address. : Adani House, Near Mithakali Circle, Navrangpura, Ahmedabad 380009, Gujarat

(d) Legal Status of the Company. : Private

(e) Joint Venture (Yes/No) : No

**2. Address for the Correspondence**

(a) Name of Applicant. : Santosh

(b) Designation (Owner/Partner/CEO) : Head Env and Authorised Signatory for AEL

(c) Address :- Adani House, Near Mithakali Circle, Navrangpura, Ahmedabad 380009, Gujarat

State : Gujarat

District : Ahmedabad

Town / Village : No

(d) Pin Code : 380015

(e) Email : prasad.suryarao@adani.com

(f) Telephone no : 26565555

(g) Fax no : 25555500

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(h) Mobile no : 9099055009

(i) Contact Person. : Santosh

(j) Website (if any) : adani.com

**3. Category of the Project/Activity as per Schedule of EIA Notification,2006**

(a). Major Activity. : 3(a) Metallurgical industries (ferrous & non ferrous)

Minor Activity : No

Major Sub Activity. : No

Minor Sub Activity : No

(b). Category : A

Reason for applicant at central level/state level(in case of B1 and B2 projects): No

**4. Location of Project**

(a) Plot No/Survey No/Khasra No : Siracha Village -125/1, 295/Paiki 6/Paiki 2, 125/2, & nearby plots; Navinal Village -223/Part, 224 part & 225 within APSEZ

(b) Village : No

(c) Tehsil : No

(d) District : No

(e) State : No

(f) Pin Code : 370435

(g) Bounded Latitudes (North) : Yes

From : Degree:22, Minutes : 48, Second :56.80

To : Degree:22, Minutes : 49, Second :50.53

(h) Bounded Longitudes (East) : Yes

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From : Degree:69, Minutes : 34, Second :09.05

To : Degree:69, Minutes : 35, Second :14.26

(i) Survey of India Topo Sheet No : F42J9 and J10

**5 Details of Environment Clearance**

(a) Project Name : Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Ku

(b) MoEF&amp;CC / SEIAA File No : J-11011/113/2016-IA.II(I)

(c) Date of issue of EC : 08/05/2020

(d) Uploaded EC letter (PDF Only): **6 Details of Consent to Operate**

(i) Whether Consent to operate obtained (Yes/No) ? : No

**7 Amendment Sought for**

Amendment in Configuration/ Amendments in Clearance condition/ Other (specify) :  
Amendment are mostly requested in the following due to reduction of capacity from 1.0 MTPA to 0.5 MT

**8 Details of Product (as per the approved EC)**

Details of Products				
S.no	Product / Activity (Capacity/ Area).	Quantity	Unit	Mode of Transport/ Transmission of Product
1	Copper Cathode	1000000	Tons per Annum	Road,Others- Sea
2	Gold	50	Tons per Annum	Road,Others- Sea
3	Silver	500	Tons per Annum	Road,Others- Sea
4	Phosphogypsum	208334	Tons per Month	Road, Rails, Others- Sea
5	CCR Mill Scale	50	Tons per Month	Road
6	Phosphoric Acid (as 100% P2O5)	500000	Tons per Annum	Road,Others- Sea
7	Selenium	24 493	Tons per Month	Road,Others- Sea

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8	Anode Slime	500	Tons per Month	Road,Others- Sea
9	Tellurium	8	Tons per Month	Road,Others- Sea
10	Mercury	16	Tons per Month	Road,Others- Sea
11	Ferro Sand/ Iron Silicate - Copper Slag (Granulated)	172761	Tons per Month	Road, Rails, Others- Sea
12	Aluminum Fluoride	30000	Tons per Annum	Road,Others- Sea
13	Nickel	16	Tons per Month	Road,Others- Sea
14	Sulphuric Acid (> 98%)	3000000	Tons per Annum	Road,Others- Sea
15	Copper Telluride	42	Tons per Month	Road,Others- Sea
16	Hydro Fluro Silicic Acid (~20% as H <sub>2</sub> SiF <sub>6</sub> )	2500	Tons per Month	Roads
17	Bismuth Bisulphate	120	Tons per Month	Road,Others- Sea
18	Calomel (Mercury Chloride)	18	Tons per Month	Others- Sea
19	Continuous Cast Copper Wire Rod	500000	Tons per Annum	Road,Others- Sea
20	PGM Concentrate	6	Tons per Month	Road,Others- Sea

## 9 Details of Configuration (Multiple Entries Allowed)

Details of Configurations					
S.no	Plant/ Equipment/ Facility	Existing Configuration	Proposed Configuration	Final configuration after amendment	Remarks if Any
1	PMR Plant - Silver	500 TPA	500 TPA	500 TPA	No Change as per granted EC
2	Sulphuric Acid Plant	30,00,000 TPA	15,00,000 TPA	15,00,000 TPA	Proposing for half capacity as compared to existing configuration
3	Continuous Cast Copper Wire Rod	5,00,000 TPA	2,50,000 TPA	2,50,000 TPA	Proposing for half capacity as compared to existing configuration
4	Phosphoric Acid (as 100% P <sub>2</sub> O <sub>5</sub> )	5,00,000 TPA	2,50,000 TPA	2,50,000 TPA	Proposing for half capacity as compared to existing configuration
5	Copper Scrap & E-Scrap	1,00,000 TPA	50,000 TPA 494	50,000 TPA	Proposing for half capacity as compared to

	Melting Facility				existing configuration
6	Aluminum Fluoride Plant	30,000 TPA	15,000 TPA	15,000 TPA	Proposing for half capacity as compared to existing configuration
7	Oxygen (Industrial) Plant	96,000 TPM	48,000 TPM	48,000 TPM	Proposing for half capacity as compared to existing configuration
8	Copper Smelter Plant	9,00,000 TPA	4,50,000 TPA	4,50,000 TPA	Proposing for half capacity as compared to existing configuration
9	PMR Plant - Gold	50 TPA	50 TPA	50 TPA	No Change as per granted EC
10	PMR Plant - Selenium	288 TPA	192 TPA	192 TPA	Proposing as per recovery designed for content of raw material
11	Waste Heat recovery boiler based power plant	40 MW	20 MW	20 MW	Proposing for half capacity as compared to existing configuration
12	Copper Refinery Plant	10,00,000 TPA	5,00,000 TPA	5,00,000 TPA	Proposing for half capacity as compared to existing configuration

### 10 Reason for Amendment

**Reason for Amendment :** AEL has decided to revise the capacity of the proposed Copper Refinery Plant project from One Million Ton per Annum to 500 KTPA (500 Kilo Ton per Annum i.e. 0.5 MTPA) due to following reasons: \* Investment required to set up the One Million Ton copper refinery plant in the current situation created due to impact of COVID-19 \* Focus of Govt. of India on "Atmanirbhar Bharat" and "Make in India" \* Govt of India's focus on renewables and E-Vehicle in compliance to Paris Climate Change Agreement and beyond \* Due to COVID-19 impact, various manufacturing facilities currently in China are actively working on to locate outside China and looking for India as a potential option strategically \* As per EAC's suggestions, AEL has explored to optimize the boundary and shape of the layout. The unutilized land parcels within the layout's has been tied up, improving the layout \* Optimization of layout has also resulted in one compact block north of the road. The southern part, which is close to the creek system and the mangroves has been excluded from the layout \* Dhaneshwari river was passing through the earlier layout. The land on the west of the river Dhaneshwari has been excluded in the new proposed layout

### 11 Any Other amendment required

Any Other Amendment Required				
S.no	Reference of Approved EC	Description as per Approved EC	Description as per Proposal.	Remarks
1	EC Para No. 2	The Greenfield Copper Refinery of One Million	The Greenfield Copper Refinery of One Million	No Change

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		Tons	Tons	
2	EC Para No. 3	The project of M/s Adani Enterprises Limited locat	The project of M/s Adani Enterprises Limited locat	Revised Plant capacity as mentioned in Table under
3	EC Para No. 6	The topography of the area is flat and slightly un	The topography of the area is flat and slightly un	Ranges of Coordinates have changed due to optimiza
4	EC Para No. 7	No national park/wildlife sanctuary/biosphere rese	No national park/wildlife sanctuary/biosphere rese	Distance of Mangroves have increased to more than
5	EC Para No. 8	The raw material requirement and it's handling sys	The raw material requirement and it's handling sys	Revised Raw material quantity as mentioned in Tabl
6	EC Para No. 10	During the manufacturing process, following waste	During the manufacturing process, following waste	As mentioned in revised Table under enclosed Amend
7	EC Para No. 11	During the manufacturing process, following Hazard	During the manufacturing process, following Hazard	Revised Haz. waste generation as per table under e
8	EC Para No. 14	The major steps in copper extraction are as follow	The major steps in copper extraction are as follow	No change as per granted EC
9	EC Para No. 17	The targeted production capacity of the proposed p	The targeted production capacity of the proposed p	Revised Plant capacity as mentioned in Table under
10	EC Para No. 24	It has been reported that the Consent to Establish	It has been reported that the Consent to Establish	No change in granted EC
11	EC Para No. 29	Greenbelt will be developed in 89.80 Ha which is a	Greenbelt will be developed in 46.34 Ha which is a	Updated greenbelt as per revised project capacity
12	EC Para No. 31	EIA Consultant Organisation: M/s. Vimta Labs, Hyde	EIA Consultant Organisation: M/s. Vimta Labs, Hyde	No change as per granted EC
13	EC Para No. 32	The proposal was considered in EAC meetings held d	The proposal was considered in EAC meetings held d	No change as per granted EC
14	EC Para No. 9	The fuel requirement and its handling system in th	The fuel requirement and its handling system in th	As mentioned in revised Table under enclosed Amend
15	EC Para No. 20	Baseline Environmental Studies were conducted duri	Baseline Environmental Studies were conducted duri	No Change as per granted EC
16	EC Para No. 28	In line with Office 496	In line with Office	No change in

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		Memorandum dated 1st May 2018	Memorandum dated 1st May 2018	granted EC
17	EC Para No. 25	The capital cost of the project is Rs. 10,000 Cror	The capital cost of the project is Rs. 6,250 Crore	Updated Project cost as per revised Project capaci
18	EC Para No. 26	During operation phase, employment generation from	During operation phase, employment generation from	Updated Employment generation as per revised proje
19	EC Para No. 4	The proposed capacity for different products for n	The proposed capacity for different products for n	Revised Product details as mentioned in Table unde
20	EC Para No. 5	The total land required for the project is 256.58	The total land required for the project is 136.75	Total area of project is revised and River Dhanesh
21	EC Para No. 12	The proposed project to adopt pyrosmelting technol	The proposed project to adopt pyrosmelting technol	No Change as per granted EC
22	EC Para No. 13	Copper Concentrate will be largely imported from v	Copper Concentrate will be largely imported from v	No change as per granted EC
23	EC Para No. 15	In the process of extraction of copper metal, sulph	In the process of extraction of copper metal, sulph	No change as per granted EC.
24	EC Para No. 16	The wastewater generated from copper smelter, sulph	The wastewater generated from copper smelter, sulph	No change as per granted EC
25	EC Para No. 18	The water requirement of the project is estimated	The water requirement of the project is estimated	Updated water requirement & waste water generation
26	EC Para No. 19	The power requirement of the project is estimated	The power requirement of the project is estimated	Updated power required as per revised capacity
27	EC Para No. 21	Ground water quality has been monitored in eight l	Ground water quality has been monitored in eight l	No change as per granted EC
28	EC Para No. 22	Noise levels are in the range of 48.5 to 56.6 dB(A)	Noise levels are in the range of 48.5 to 56.6 dB(A)	No change as per granted EC
29	EC Para No. 23	It has been reported that approx. 53,000 tons per	It has been reported that approx. 26,500 tons per	Updated waste generation and recycling figures as
30	EC Para No. 27	The Public hearing of the project was held on 29th	The Public hearing of the project was held on 29th	No change as per granted EC
31	EC Para No. 30	The proponent has mentioned that there is no court	The project has a pending litigation i.e. Original	Information available as on date.


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**12. Details of EIA Consultant**


Have you hired Consultant for preparing document (Yes/No) ? : No

(i)Reason for not engaging the Consultant : Proposal of Amendment in EC is due to reduction of capacity from 1.0 MTPA to 0.5 MTPA (i.e. 500 KTPA). It is submitted to amend the Environmental Clearance granted for one million tons per annum (1 MTPA) copper refinery plant to 500 Kilo ton per annum (KTPA).


**13. Document to be Attached**

(a) Uploaded addendum to EIA/EMP Report: 

(b) Uploaded Copy of revised -Feasibility Report /Detailed Project Report (DPR) / Detailed Engineering Report / Detailed Conceptual Plan / Approved Mining Plan (in case of mining proposals) : No Data

(c) Upload Copy of final Layout Plan: 

(d)Uploaded Cover Letter duly signed by the project proponent or authorized person: 

(e)Uploaded a copy of authorization duly signed by the project proponent in support of the person making this application on behalf of the User Agency: 

(f)Uploaded Additional File, If any : No Data

**Essential Details Sought**

Details of State of the project			
S.no.	EDS Sought Date	EDS Sought	Letter
NIL			

Additional Detail Sought: NIL

**14. Undertaking**

(a): I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information found to be false or misleading at any stage, The project will be rejected and clearance given, If any to the project will be revoked at our risk and cost. In addition to above, I hereby give undertaking that no activity / construction / expansion has since been taken up.

(b)Name : Santosh Kumar Singh

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[View Report of Forms](#)

(c) **Designation:** Head Env and Authorised Signatory for AEL

(d) **Company:** ADANI ENTERPRISES LTD

(e) **Address:** Adani House, Near Mithakali Circle, Navrangpura, Ahmedabad 380009, Gujarat

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F. No. J-11011/113/2016-IA.II(I)

Government of India

Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj,  
New Delhi – 110003  
E-mail: r.sundar@nic.in  
Tel: 011-24695304

Dated: 23<sup>rd</sup> June, 2021

To

Shri. Santosh Kumar Singh,  
Head - Environment,  
M/s. Adani Enterprises Limited,  
Adani House, Near Mithakali Circle,  
Navrangpura, Ahmedabad – 380 009,  
Tel: No. +91 90990 55009; Email: [prasad.suryarao@adani.com](mailto:prasad.suryarao@adani.com)

Subject: Greenfield Copper Refinery Plant (1.0 MTPA) project of **M/s. Adani Enterprises Limited** located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navinal, Taluka Mundra, **District Kutch, Gujarat – Amendment in Environment Clearance—regarding.**

Sir,

1. This refers to application of M/s. Adani Enterprises Limited made vide proposal no. IA/GJ/IND/86812/2016 dated 17/05/2021 along with Form 4, addendum EIA/EMP report and sought for amendment in Environment Clearance accorded by the Ministry vide letter no. J-11011/113/2016/IA.II(I) dated 08/05/2020.
2. The proposal was considered by the EAC (Industry 1) in its 37<sup>th</sup> meeting held on 31<sup>st</sup> May - 1<sup>st</sup> June, 2021. The EAC proceedings of the said meeting is furnished as below:

**Details submitted by the project proponent**

3. M/s. Adani Enterprises Limited (AEL) has obtained EC vide letter no. J-11011/113/2016/IA.II(I) dated 08/05/2020 from MoEF&CC, New Delhi for setting up of Greenfield Copper Refinery Plant (1.0 MTPA) in Adani Ports and Special Economic Zone land located at Village(s) Siracha and Navinal, Taluka Mundra, District Kutch, Gujarat. The project activity is yet to be started at the site.
4. The instant proposal of M/s. AEL is regarding optimization of the land requirement of proposed project which involves inclusion of additional new land plots & exclusion of forest land. This optimization of land & proposed new layout has following benefits:
  - i. Dhaneshwari River was passing through the earlier layout of 1.0 MTPA. The land on the west of the river Dhaneshwari has been excluded in the new proposed layout of 1.0 MTPA and it passes along the project boundary; and
  - ii. Optimization of layout by including additional unutilized land has made it possible to exclude forest land for the project. Layout has become more compact providing improvement in internal traffic movement.

*Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navinal, Taluka Mundra, District Kutch, Gujarat - Amendment in Environmental Clearance - regarding.*

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## 5. Land optimization:

Type of Land	As per EC Granted (1.0 MTPA)	Proposed Amendment for EC(1.0 MTPA)	Remarks
Industrial Land	154.19 ha	206.11 ha	M/s. Adani Port and SEZ Limited has already obtained stage I Forest Clearance vide letter no. 8-04/2016-FC dated 16/11/2018 for diversion of 1576.81 ha forest land for setting up of SEZ and industrial park. Out of 1576.81 ha forest land, 102.39 ha was earmarked for copper smelter project which have been excluded now. Further, there is a reduction in project area by 50.47 ha (256.58 – 206.11).
Forest Land	102.39 ha	0	
Total Land	256.58 ha (APSEZ Area 154.19 ha + Forest Land 102.39 ha)	206.11	

Type of Land	As per EC Granted (1.0 MTPA)	Proposed Amendment for EC(1.0 MTPA)	Remarks
As per EC granted	256.58	147.22 (71.43%)	147.22 ha of old land (As per EC granted) has retained in the new amendment layout which is approximately 71.4% of the current layout. Further, another 58.89 ha new land has been added to lay out. Thus, total revised land requirement is 206.11 ha. In this regard, M/s. AEL has entered in to MoU with M/s. Adani Ports and SEZ Limited on 11/05/2021 stating that M/s. Adani Ports and SEZ Limited will make available 206.11 ha to M/s. AEL on long term lease basis.
New Land added	0	58.89 (28.57%)	

## 6. The location, co-ordinates and survey for the revised land of 206.11 ha is furnished as below:

Location and Survey numbers	APSEZ area in Siracha and Navinal villages. Siracha village 295/Paiki 6/Paiki 3, 295/Paiki 6/Paiki 4, 125/2, 126, 135, 137, 138/1, 140, 141/P, 142/P, 143/P, 144/1 Part, 144/2 Part, 145 Part, 136, 138/2, 139/1, 139/2 Un-surveyed land, old ACL and diverted Mundra forest land part. Navinal Village: 223/Part, 224 part and 225(APSEZ)		
Co-ordinates	<b>Corner Point</b>	<b>Latitude</b>	<b>Longitude</b>
	A	22°49'10.07"N	69°34'10.04"E
	B	22°49'33.01"N	69°34'09.05"E
	C	22°49'50.53"N	69°34'46.27"E
	D	22°49'49.11"N	69°35'01.20"E
	E	22°48'56.80"N	69°35'14.26"E
	F	22°48'57.09"N	69°35'01.31"E
	G	22°48'50.14"N	69°34'44.08"E
	H	22°48'15.07"N	69°34'33.40"E
	I	22°48'45.19"N	69°34'10.53"E

Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navinal, Taluka Mundra, District Kutch, Gujarat - Amendment in Environmental Clearance regarding.

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7. The revised land use break-up for the copper project furnished as below. PP reported that revised project site is located outside the CRZ area, there is no reclaimed land, mudflats, mangroves and sand dunes in the project site. The distance of mangroves from the project site boundary is about 170 meters on the Southern side of the project site.

Sr. No.	Description	As per granted EC (1.0 MTPA)		Proposed Amendment for EC (1.0 MTPA)	
		Area in ha	%	Area in ha	%
		<b>A</b>	<b>Plant Area</b>	<b>67.58</b>	<b>26.34%</b>
1	Smelter	20.23	7.88%	20.03	9.72%
2	Refinery, CCR & PMRP	14.97	5.83%	13.75	6.67%
3	Sulphuric acid plant	5.67	2.21%	7.52	3.65%
4	Phosphoric acid Plant & AIF3	20.23	7.88%	14.77	7.17%
5	Effluent Treatment Plant (ETP)	6.48	2.53%	5.79	2.81%
<b>B</b>	<b>Utility Area</b>	<b>15.38</b>	<b>5.99%</b>	<b>13.83</b>	<b>6.71%</b>
1	O <sub>2</sub> plant – Ancillary 1	2.43	0.95%	4.02	1.95%
2	Incoming SUB- Ancillary 2	3.24	1.26%	2.66	1.29%
3	Water Reservoir- Ancillary 3	3.24	1.26%	1.62	0.79%
4	Officers, fire station, change room	2.43	0.95%	1.95	0.95%
5	Material Stores & Fabrication Yard	2.43	0.95%	2.15	1.04%
6	LPG & Fuel Storage	1.61	0.63%	1.43	0.69%
<b>C</b>	<b>Waste Storage Area</b>	<b>55.04</b>	<b>21.45%</b>	<b>17.58</b>	<b>8.53%</b>
1	Slag yard	13.35	5.20%	5.69	2.76%
2	Gypsum	28.34	11.05%	3.58	1.74%
3	Secured land fill (SLF)	12.14	4.73%	7.69	3.73%
4	Scrap yard	1.21	0.47%	0.62	0.30%
<b>D</b>	<b>Other Area</b>	<b>118.58</b>	<b>46.22%</b>	<b>112.84</b>	<b>54.75%</b>
1	Roads and Support Infrastructure	33.99	13.25%	40.7	19.75%
2	Greenbelt	84.59	32.97%	72.14	35.00%
	<b>Total Area (A+B+C+D)</b>	<b>256.58</b>	<b>100.00%</b>	<b>206.11</b>	<b>100.00%</b>

8. As per the letter dated 03/03/2021 furnished by the Irrigation department of Govt. of Gujarat, the HFL of Dhaneshwari River during monsoon period near sircha village is 3.054 m with reference to the MSL of the period. The elevation of the project site is 7-10 m above Mean Sea Level. The distance of observed HFL and project boundary is more than 50 m.

9. Due to the change in layout of the project site, there will be shift of location earmarked for the stacks. PP has carried our revised AAQ and the results are furnished as below:

Parameter	As Per Earlier EC 1.0 MTPA				After Proposed Amendment 1.0 MTPA				NAAQS 2009
	Predicted Incremental Conc. 2016				Predicted Incremental Conc. 2016				
	Max GLC	Baseline (Navinal)	Resultant	2.5 km, NE	Max GLC	Baseline (Navinal)	Resultant	2.5 km, NE	
PM	1.96	60.6	62.56			1.53	60.6		62.13
SO <sub>2</sub>	13.90	32.1	46.00		10.60	32.1	42.70	80	
NO <sub>x</sub>	0.47	23.1	23.57		0.32	23.1	23.42	80	

Note: All values are in  $\mu\text{g}/\text{m}^3$   
The maximum predicted GLC's are added to 2016 baseline data. The resultant GLC's are found to less after revised emission standards.

Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navimal, Taluka Mundra, District Kutch, Gujarat – Amendment in Environmental Clearance – regarding.

10. In addition to the land optimization, PP also proposed for modification in the environment norms as given below:
- SO<sub>2</sub> from sulphuric acid plant stack will be less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from FGD stack will be less than 400 mg/Nm<sup>3</sup>.
  - Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup>.
  - Plant is designed based on "ZERO Liquid Discharge".
  - Change in location of Secured Land Fill and Phosphogypsum storage area will confirm to the CPCB guidelines.

Sulphuric Acid Plant (SAP)	Flue Gas Desulphurization (FGD)
SO <sub>2</sub> emission ~ 0.7 kg/ Ton of Sulphuric Acid produced; from the residual off-gases coming out of sulphuric acid plant stack will be achieved by: <ol style="list-style-type: none"> <li>Catalytic converter bed configuration of 3+2 with Double Conversion Double Absorption (DCDA) process, for the sulphuric acid plant; with SO<sub>2</sub> conversion efficiency of 99.92%.</li> <li>Use of super caesium sulphuric acid catalyst in the final bed of the catalytic converter, which has better conversion efficiency at a temperature lower than 400 °C.</li> <li>Tail gas scrubber to scrub the residual gases coming out of the final absorption tower.</li> </ol>	SO <sub>2</sub> emission of ~ 400 mg/Nm <sup>3</sup> from the residual off-gases coming from Flue Gas Desulphurization system connected to treat smelter secondary off gases, following system will be achieved by: <ol style="list-style-type: none"> <li>Scrubber with amine technology will be installed for treating secondary off gases from smelting furnace, PS converter and slag cleaning furnace.</li> <li>Lime scrubber will be installed for treating secondary off gases from electric furnace, anode Furnace and scrap melting furnace.</li> </ol>

11. Due to the aforesaid changes, PP has sought for following amendments as well as corrigendum in the EC dated 08/05/2020.

**A. Amendment in the EC dated 08/05/2020**

EC Para No.	Details as per EC Granted dated 08/05/2020	Proposed Amendment in EC
5	The total land required for the project is <b>256.58 ha</b> , out of which 154.19 ha is non-forest land already notified as SEZ and is in the possession of APSEZ, 102.39 ha forest land applied for diversion by APSEZ for which Stage I clearance has been granted in Nov 2018. Project proponent has provided MoU with APSEZ; that the proposed land will be provided by APSEZ for this project after receiving necessary clearances. The proposed project is outside the CRZ. The Dhaneswari (Danesri Nadi) River passes through the project area, which will be maintained. A greenbelt along with a safety zone (towards river bank with gabion, gully plugs to avoid erosion of the bank, if any) of 15 meter wide will be developed along the sides of the Dhaneswari (Danesri Nadi) River.	The total land required for the project is <b>206.11 ha</b> , which is existing within notified SEZ Mundra of APSEZ. Project proponent has provided MoU with APSEZ for leasing the land. The proposed project is outside the CRZ. The Dhaneswari (Danesri Nadi) River passes <b>alongside of the project area</b> , which will be maintained. A greenbelt along with a safety zone (towards river bank with gabion, gully plugs to avoid erosion of the bank, if any) of 50-meter-wide will be developed along the sides of the Dhaneswari (Danesri Nadi) River.
6	The topography of the area is flat and slightly undulating and ranges between 22°48'13.26"N to 22°50'01.88"N Latitude and 69°33'34.74"E to 69°35'08.42"E Longitude in Survey of	The topography of the area is flat and slightly undulating and ranges between <b>22°48'15.07" N to 22°49'50.53"N Latitude and 69°34'09.05"E to 69°35'14.26"E Longitude</b> in Survey of

Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navamal, Taluka Mundra, District Kutch, Gujarat - Amendment in Environmental Clearance - regarding.

EC Para No.	Details as per EC Granted dated 08/05/2020	Proposed Amendment in EC
	India topo sheet No. F42J9 & 10, at an elevation of 7-10 m AMSL. The ground water table ranges between 2-10 m below the land surface during the post-monsoon season and 2-20 m below the land surface during the pre-monsoon season. The stage of groundwater development in Mundra Taluka is reported to be 63.28% and designated as safe areas as per Technical Report Series, Ground Water Brochure of Kutch District by CGWB – 2013. No groundwater is proposed for either construction or operation phase of the project.	India toposheet No. F42J9 & 10, at an elevation of 7-10 m AMSL. The ground water table ranges between 2-10 m below the land surface during the post-monsoon season and 2-20 m below the land surface during the pre-monsoon season. The stage of groundwater development in Mundra Taluka is reported to be 63.28% and designated as safe areas as per Technical Report Series, Ground Water Brochure of Kutch District by CGWB – 2013. No groundwater is proposed for either construction or operation phase of the project.
23	It has been reported that approx. 53,000 tons per annum of waste will be generated due to the project, out of which approx. 7,300 tonnes per annum will be recycled through authorised recyclers and within the process. Rest will be stored in the secured landfill (SLF). It has been envisaged that an area of <b>89.8ha</b> will be developed as green belt around the project facilities to attenuate the noise levels and trap the dust generated due to the project development activities.	It has been reported that approx. 53,000 tons per annum of waste will be generated due to the project, out of which approx. 7,300 tonnes per annum will be recycled through authorised recyclers and within the process. Rest will be stored in the secured landfill (SLF). It has been envisaged that an area of <b>72.14ha</b> will be developed as green belt around the project facilities to attenuate the noise levels and trap the dust generated due to the project development activities.
25	The capital cost of the project is Rs. <b>10,000</b> Crores and the capital cost for environmental protection measures is proposed as Rs. <b>1050.11</b> Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs. <b>52.75</b> Crores.	The capital cost of the project is Rs. <b>11,000</b> Crores and the capital cost for environmental protection measures is proposed as Rs. <b>1150.11</b> Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs. <b>58.3</b> Crores.
28	In line with Office Memorandum dated 1 <sup>st</sup> May 2018 of MoEF&CC regarding Corporate Environment Responsibility, an amount of approx. <b>Rs. 58.02 Cr</b> has been earmarked for Corporate Environment Responsibility (CER) and allocated for relevant development programmes to address education, community health, Sustainable livelihood, Community environment and Community rural infrastructure issues in the area based on public hearing issues and social impact assessment.	In line with Office Memorandum dated 1 <sup>st</sup> May 2018 of MoEF&CC regarding Corporate Environment Responsibility, an amount of approx. <b>Rs. 60.5 Cr</b> has been earmarked for Corporate Environment Responsibility (CER) and allocated for relevant development programmes to address education, community health, Sustainable livelihood, Community environment and Community rural infrastructure issues in the area based on public hearing issues and social impact assessment.
29	Greenbelt will be developed in <b>89.80 ha</b> which is about <b>35%</b> of the total acquired area. Peripheral greenbelt, consisting of at	Greenbelt will be developed in <b>72.14 ha</b> which is about <b>35%</b> of the total acquired area. Peripheral greenbelt, consisting of at

Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Sracha and Navmal, Taluka Mundra, District Kutch, Gujarat- Amendment in Environmental Clearance regarding.

EC Para No.	Details as per EC Granted dated 08/05/2020	Proposed Amendment in EC
	least 3 tiers around plant boundary will be developed as greenbelt and green cover as per CPCB/ MoEF&CC, New Delhi guidelines. Local and native species will be planted with a density of 2500 trees per hectare	least 3 tiers around plant boundary will be developed as greenbelt and green cover as per CPCB/ MoEF&CC, New Delhi guidelines. Local and native species will be planted with a density of 2500 trees per hectare.
30	The proponent has mentioned that there is no court case or violation under EIA Notification to the project or related activity.	Original Appeal No. 35/2020 (WZ) in NGT, Western Zone, Pune filed on 29.07.2020 by Appellant Kheti Vikas Seva Trust.

**B. Corrigendum to the EC dated 08/05/2020**

AEL has already intimated MoEF&CC vide letter no. AEL/Copper/EC/MoEF&CC/ 2020/June-1 dated 05/06/2020 regarding corrigendum for EC Conditions as given below:

Sl. No.	EC Reference	Conditions of EC	Corrigendum Proposed for EC
<b>II Air quality monitoring and preservation</b>			
(x)	Page 13; Section II, Point - x	Adopt measures to recover fluoride gas from electrolytic cells and recycle the same in the process.	<i>Not applicable for Copper Plant and hence need to be deleted.</i>
<b>III Water quality monitoring and preservation</b>			
(vii)	Page 13; Section III, Point - viii	The project proponent shall make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.	<i>The project proponent shall make efforts to minimise water consumption in the copper plant complex by segregation of used water, practicing cascade use and by recycling treated water.</i>
<b>V Energy Conservation measures</b>			
(i)	Page 14; Section V, Point - i	The project proponent shall provide waste heat recovery system (pre-heating of combustion air) at the flue gases.	<i>The project proponent shall provide waste heat recovery system at the flue gases.</i>
<b>IX Corporate Environment Responsibility</b>			
(iii)	Page 15; Section IX, Point - iii	A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly to the head of the organisation.	<i>A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly report to the head of the organisation.</i>
(iv)	Page 15; Section IX, Point - iv	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Aluminium Industry shall be implemented.	<i>All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Copper Industry shall be implemented.</i>

12. The PP has not proposed for change in project configuration as well as production capacity of the existing EC.

*Greenfield Copper Refinery Plant (1.0 MTPA) project of M.s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navnal, Taluka Mundra, District Kutch, Gujarat - Amendment in Environmental Clearance - regarding*

13. The sulphur and fluorine emission after the proposed amendment is given below:

S No	Particulars	Unit	As per EC Granted	Proposed Amendment in EC
1.	Sulfur emission	TPA	5,386	3,641
2.	Fluorine emission	TPA	50	33

14. Summary of court case related to the project under consideration:  
Original Appeal No. 35/2020 (WZ) in NGT, Western Zone, Pune filed on 29.07.2020 by Appellant Kheti Vikas Seva Trust. The matter is presently under sub-judice.
15. It has been reported by PP that, there is no violation under EIA Notification, 2006/court case/show cause/direction related to the project under consideration.
16. Name of the EIA Consultant: Vimta Labs, Hyderabad. [S.No.136 in the List of ACOs with their Certificate / Extension Letter no. Rev. 10, May 13, 2021].

#### Observations of the Committee

17. The Committee noted the following:
- EC was granted on 8.5.2020. Project construction has not started as yet.
  - EC has been challenged in NGT Pune by Kheti Vikas Seva Trust. Presently, the matter is sub-judice. However, as informed by the PP, no stay has been granted by the Hon'ble NGT or by any other court.
  - The EAC found that the addendum EIA/EMP report is in order reflecting the present environmental concerns and the projected scenario for all the environmental components arising out of the proposed project with respective mitigation measures. The EAC also noted that the baseline data reported and incremental GLC due to the proposed project were within NAAQ standards.
  - PP has proposed for modification in the emission limits as given below:
    - SO<sub>2</sub> from sulphuric acid plant stack will be reduced from the earlier proposed level of 1.0 Kg SO<sub>2</sub>/ T of H<sub>2</sub>SO<sub>4</sub> to less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from FGD stack will be less than 400 mg/Nm<sup>3</sup> in place of earlier proposed 600 400 mg/Nm<sup>3</sup>.
    - Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup> in place of 20 mg/Nm<sup>3</sup>.

#### Recommendations of the Committee

18. In view of the foregoing and after delineations, the Committee recommended for amendment /corrigendum in the EC dated 08/05/2020 as mentioned at paragraph 11 above and subject to stipulation of following additional specific conditions:
- Project proponent shall abide by the all orders and judicial pronouncements, made from time to time passed by Hon'ble National Green Tribunal, Western Zone in Original Appeal No. 35/2020 (WZ).
  - Particulate matter emission from all the stacks shall not exceed 30 mg/Nm<sup>3</sup>.
  - The Mangrove and Mudflat conservation plan submitted to Deputy Conservator of Forests, Gujarat Forest Department shall be implemented in a time bound manner and periodic compliance status in this regard shall be submitted to the Regional Office of the MoEF&CC along with the six monthly compliance report.
  - Sulphur and Fluorine emission pollution shall not exceed 3641 TPA for sulphur and 33 TPA for Fluorine as committed by the project proponent.
  - SO<sub>2</sub> from sulphuric acid plant stack will be less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from Flue Gas Desulphurization (FGD) stack will be less than 400 mg/Nm<sup>3</sup> as committed by the project proponent.
  - Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup> as committed by

*Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s. Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navinal, Taluka Mundra, District Kutch, Gujarat- Amendment in Environmental Clearance - regarding.*

**Ministry of Environment, Forest and Climate Change**  
**Impact Assessment Division**  
**(Industry-1 Sector)**

**Summary record of the Thirty Seventh (37<sup>th</sup>) meeting of Re-Constituted Expert Appraisal Committee (REAC) held on 31<sup>st</sup> May, 2021 - 1<sup>st</sup> June, 2021 for environment appraisal of Industry-1 sector projects constituted under the provisions of Environment Impact Assessment (EIA) notification, 2006.**

The Thirty Seventh meeting of the Expert Appraisal Committee (EAC) for Industry-1 Sector constituted as per the provisions of the EIA Notification, 2006 for Environment Appraisal of Industry 1 Sector Projects was held on 31<sup>st</sup> May, 2021 - 1<sup>st</sup> June, 2021 in the Ministry of Environment, Forest and Climate Change (MoEF&CC) through **video conferencing** in view of the ongoing Corona Virus Disease (Covid-19) pandemic. The list of EAC attendees is as follows:

S. No.	Name	Position	31/05/2021	01/06/2021
1.	Dr. Chhavi Nath Pandey	Chairman	Present	Present
2.	Dr. M.K. Gupta, Director, CPPRI.	Member	Present	Present
3.	Dr. Siddharth Singh,	Member	Present	Present
4.	Dr. Jagdish Kishwan	Member	Present	Present
5.	Dr. Tejaswini Ananth Kumar	Member	Present	Present
6.	Dr. G.V. Subramanyam	Member	Present	Present
7.	Shri. Ashok Upadhyaya	Member	Present	Present
8.	Shri. Rajendra Prasad Sharma	Member	Present	Present
9.	<i>Dr. Sanjay Deshmukh</i>	<i>Member</i>	<i>Absent</i>	<i>Absent</i>
10.	Prof. S.K. Singh	Member	Present	Absent
11.	<i>Dr. R. Gopichandran</i>	<i>Member</i>	<i>Absent</i>	<i>Absent</i>
12.	Shri Jagannadha Rao Avasarala	Member	Present	Present
13.	Shri. J.S. Kamyotra	Member	Present	Present
<b>Officials from MoEF&amp;CC</b>				
14.	Shri. Sundar Ramanathan	Member Secretary	Present	Present
15.	Dr. Mahendra Phulwaria	Scientist 'C'	Present	Present

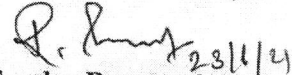
After welcoming the Committee Members, discussion on each of the agenda items was taken up. The minutes of 36<sup>th</sup> meeting held during 18-19<sup>th</sup> May, 2021 were confirmed by the EAC as already uploaded on PARIVESH.

the project proponent.

**Decision of MoEF&CC**

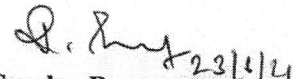
19. The undersigned is directed to inform that Ministry of Environment, Forest and Climate Change has examined the proposal in accordance with the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and after accepting the recommendations of the Expert Appraisal Committee (Industry-1) hereby decided for amendment in the EC dated 08/05/2020, amendment in the EC as mentioned at paragraph no. 11 above and subject to stipulation of following additional specific conditions:
- Project proponent shall abide by the all orders and judicial pronouncements, made from time to time passed by Hon'ble National Green Tribunal, Western Zone in Original Appeal No. 35/2020 (WZ).
  - Particulate matter emission from all the stacks shall not exceed 30 mg/Nm<sup>3</sup>.
  - The Mangrove and Mudflat conservation plan submitted to Deputy Conservator of Forests, Gujarat Forest Department shall be implemented in a time bound manner and periodic compliance status in this regard shall be submitted to the Regional Office of the MoEF&CC along with the six monthly compliance report.
  - Sulphur and Fluorine emission pollution shall not exceed 3641 TPA for sulphur and 33 TPA for Fluorine as committed by the project proponent.
  - SO<sub>2</sub> from sulphuric acid plant stack will be less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from Flue Gas Desulphurization (FGD) stack will be less than 400 mg/Nm<sup>3</sup> as committed by the project proponent.
  - Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup> as committed by the project proponent.
20. The project proponent shall obtain fresh Environment Clearance in case of change in scope of the project if any.
21. This issues with the approval of the Competent Authority.

Yours faithfully,

  
(Sundar Ramanathan)  
Scientist 'E'

Copy to: -

- Secretary, Department of Environment, Government of Gujarat, Secretariat, Gandhinagar.
- PCCF & Chief Wildlife Warden, Govt. of Gujarat State, Aranya Bhavan, Near Central Water Commission, Near CH-3 Circle, CH Rd, Sector 10A, Sector 10, Gandhinagar - 382010.
- Regional Officer, Ministry of Environment, Forest and Climate Change, Integrated Regional Office, E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony, Link Road-3, Ravishankar Nagar, Bhopal - 462016.
- Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
- Member Secretary, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
- Chairman, Gujarat State Pollution Control Board, Sector 10-A, Gandhi Nagar - 382043, Gujarat.
- District Collector, Kutch District, Gujarat.
- Guard File/Record File/Monitoring File.
- MoEF&CC Website.

  
(Sundar Ramanathan)  
Scientist 'E'

37.4.10 The proposal was considered by the EAC (Industry 1) in its 37<sup>th</sup> meeting held on 31<sup>st</sup> May to 1<sup>st</sup> June, 2021. The observations and recommendations of EAC is given as below:

**Observations of the Committee**

37.4.11 The Committee noted that the project proponent was unable to implement the project within the EC validity period due to delay in wildlife clearance, local issues and COVID-19 pandemic. New schedule submitted by the PP indicates completion of the plant in another 36 months.

**Recommendations of the Committee**

37.4.12 In view of above and after deliberations, the Committee recommended to extend the validity of the Environment Clearance for a period of three years beyond 18/05/2021, i.e., from 19/05/2021 to 18/05/2024 subject to environmental safeguards prescribed in the EC dated 19/05/2014.

37.5 Greenfield Copper Refinery Plant (1.0 MTPA) project of **M/s. Adani Enterprises Limited** located at Adani Ports and Special Economic Zone land in Village(s) Siracha and Navinal, Taluka Mundra, **District Kutch, Gujarat** [Online Proposal No. IA/GJ/IND/86812/2016; File No. J-11011/113/2016-IA.II(I)] – **Amendment in Environment Clearance–regarding**

37.5.1 M/s. Adani Enterprises Limited has made an online application vide proposal no. IA/GJ/IND/86812/2016 dated 17/05/2021 along with Form 4, addendum EIA/EMP report and sought for amendment in Environment Clearance accorded by the Ministry vide letter no. J – 11011/113/2016/IA.II(I) dated 08/05/2020.

**Details submitted by the project proponent**

37.5.2 M/s. Adani Enterprises Limited (AEL) has obtained EC vide letter no. J-11011/113/2016/IA.II(I) dated 08/05/2020 from MoEF&CC, New Delhi for setting up of Greenfield Copper Refinery Plant (1.0 MTPA) in Adani Ports and Special Economic Zone land located at Village(s) Siracha and Navinal, Taluka Mundra, District Kutch, Gujarat. The project activity is yet to be started at the site.

37.5.3 The instant proposal of M/s. AEL is regarding optimization of the land requirement of proposed project which involves inclusion of additional new land plots & exclusion of forest land. This optimization of land & proposed new layout has following benefits:

- i. Dhaneshwari River was passing through the earlier layout of 1.0 MTPA. The land on the west of the river Dhaneshwari has been excluded in the new proposed layout of 1.0 MTPA and it passes along the project boundary; and
- ii. Optimization of layout by including additional unutilized land has made it possible to exclude forest land for the project. Layout has become more compact providing improvement in internal traffic movement.

37.5.4 Land optimization

Type of Land	As per EC Granted (1.0 MTPA)	Proposed Amendment for EC (1.0 MTPA)	Remarks
Industrial	154.19 ha	206.11 ha	M/s. Adani Port and SEZ

Type of Land	As per EC Granted (1.0 MTPA)	Proposed Amendment for EC (1.0 MTPA)	Remarks
Land			Limited has already obtained stage I Forest Clearance vide letter no. 8-04/2016-FC dated 16/11/2018 for diversion of 1576.81 ha forest land for setting up of SEZ and industrial park. Out of 1576.81 ha forest land, 102.39 ha was earmarked for copper smelter project which have been excluded now. Further, there is a reduction in project area by 50.47 ha (256.58 – 206.11).
Forest Land	102.39 ha	0	
Total Land	256.58 ha (APSEZ Area 154.19 ha + Forest Land 102.39 ha)	206.11	

Type of Land	As per EC Granted (1.0 MTPA)	Proposed Amendment for EC (1.0 MTPA)	Remarks
As per EC granted	256.58	147.22 (71.43%)	147.22 ha of old land (As per EC granted) has retained in the new amendment layout which is approximately 71.4% of the current layout. Further, another 58.89 ha new land has been added to lay out. Thus, total revised land requirement is 206.11 ha. In this regard, M/s. AEL has entered in to MoU with M/s. Adani Ports and SEZ Limited on 11/05/2021 stating that M/s. Adani Ports and SEZ Limited will make available 206.11 ha to M/s. AEL on long term lease basis.
New Land added	0	58.89 (28.57%)	

37.5.5 The location, co-ordinates and survey for the revised land of 206.11 ha is furnished as below.

Location and Survey numbers	Survey
	APSEZ area in Siracha and Navinal villages. Siracha village 295/Paiki 6/Paiki 3, 295/Paiki 6/Paiki 4, 125/2,

	126, 135, 137, 138/1, 140, 141/P, 142/P, 143/P, 144/1 Part, 144/2 Part, 145 Part, 136, 138/2, 139/1, 139/2 Un-surveyed land, old ACL and diverted Mundra forest land part. Navinal Village: 223/Part, 224 part and 225(APSEZ)		
Co-ordinates	<b>Corner Point</b>	<b>Latitude</b>	<b>Longitude</b>
	A	22°49'10.07"N	69°34'10.04"E
	B	22°49'33.01"N	69°34'09.05"E
	C	22°49'50.53"N	69°34'46.27"E
	D	22°49'49.11"N	69°35'01.20"E
	E	22°48'56.80"N	69°35'14.26"E
	F	22°48'57.09"N	69°35'01.31"E
	G	22°48'50.14"N	69°34'44.08"E
	H	22°48'15.07"N	69°34'33.40"E
	I	22°48'45.19"N	69°34'10.53"E

37.5.6 The revised land use break-up for the copper project furnished as below. PP reported that revised project site is located outside the CRZ area, there is no reclaimed land, mudflats, mangroves and sand dunes in the project site. The distance of mangroves from the project site boundary is about 170 meters on the Southern side of the project site.

Sr. No.	Description	As per granted EC		Proposed Amendment for EC	
		(1.0 MTPA)		(1.0 MTPA)	
		Area in ha	%	Area in ha	%
A	<b>Plant Area</b>	<b>67.58</b>	<b>26.34%</b>	<b>61.86</b>	<b>30.01%</b>
1	Smelter	20.23	7.88%	20.03	9.72%
2	Refinery, CCR & PMRP	14.97	5.83%	13.75	6.67%
3	Sulphuric acid plant	5.67	2.21%	7.52	3.65%
4	Phosphoric acid Plant & AIF3	20.23	7.88%	14.77	7.17%
5	Effluent Treatment Plant (ETP)	6.48	2.53%	5.79	2.81%
B	<b>Utility Area</b>	<b>15.38</b>	<b>5.99%</b>	<b>13.83</b>	<b>6.71%</b>
1	O <sub>2</sub> plant – Ancillary 1	2.43	0.95%	4.02	1.95%
2	Incoming SUB - Ancillary 2	3.24	1.26%	2.66	1.29%
3	Water Reservoir – Ancillary 3	3.24	1.26%	1.62	0.79%
4	Officers, fire station,	2.43	0.95%	1.95	0.95%

Sr. No.	Description	As per granted EC		Proposed Amendment for EC	
		(1.0 MTPA)		(1.0 MTPA)	
		Area in ha	%	Area in ha	%
	change room				
5	Material Stores & Fabrication Yard	2.43	0.95%	2.15	1.04%
6	LPG & Fuel Storage	1.61	0.63%	1.43	0.69%
<b>C</b>	<b>Waste Storage Area</b>	<b>55.04</b>	<b>21.45%</b>	<b>17.58</b>	<b>8.53%</b>
1	Slag yard	13.35	5.20%	5.69	2.76%
2	Gypsum	28.34	11.05%	3.58	1.74%
3	Secured land fill (SLF)	12.14	4.73%	7.69	3.73%
4	Scrap yard	1.21	0.47%	0.62	0.30%
<b>D</b>	<b>Other Area</b>	<b>118.58</b>	<b>46.22%</b>	<b>112.84</b>	<b>54.75%</b>
1	Roads and Support Infrastructure	33.99	13.25%	40.7	19.75%
2	Greenbelt	84.59	32.97%	72.14	35.00%
	<b>Total Area(A+B+C+D)</b>	<b>256.58</b>	<b>100.00%</b>	<b>206.11</b>	<b>100.00%</b>

37.5.7 As per the letter dated 03/03/2021 furnished by the Irrigation department of Govt. of Gujarat, the HFL of Dhaneshwari river during monsoon period near sircha village is 3.054 m with reference to the MSL of the period. The elevation of the project site 7-10 m above Mean Sea Level. The distance of observed HFL and project boundary is more than 50 m.

37.5.8 Due to the change in layout of the project site, there will be shift of location earmarked for the stacks. PP has carried our revised AAQ and the results are furnished as below:

Parameter	As Per Earlier EC 1.0 MTPA				After Proposed Amendment 1.0 MTPA				NAAQS 2009
	Predicted Incremental Conc. 2016				Predicted Incremental Conc. 2016				
	Max GLC	Baseline (Navinal)	Resultant	2.5 km, NE	Max GLC	Baseline (Navinal)	Resultant	2.5 km, NE	
PM	1.96	60.6	62.56		1.53	60.6	62.13		100
SO <sub>2</sub>	13.90	32.1	46.00		10.60	32.1	42.70		80
NO <sub>x</sub>	0.47	23.1	23.57		0.32	23.1	23.42		80

**Note: All values are in  $\mu\text{g}/\text{m}^3$**   
**The maximum predicted GLC's are added to 2016 baseline data.**  
**The resultant GLC's are found to less after revised emission standards.**

37.5.9 In addition to the land optimization, PP also proposed for modification in the environment norms as given below:

- i. SO<sub>2</sub> from sulfuric acid plant stack will be less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from FGD stack will be less than 400 mg/Nm<sup>3</sup>.
- ii. Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup>.
- iii. Plant is designed based on "ZERO Liquid Discharge".
- iv. Change in location of Secured Land Fill and Phospogypsum storage area will confirm to the CPCB guidelines.

Sulphuric Acid Plant (SAP)	Flue Gas Desulphurization (FGD)
SO <sub>2</sub> emission ~ 0.7 kg/ Ton of Sulphuric Acid produced; from the residual off-gases coming out of sulphuric acid plant stack will be achieved by: <ol style="list-style-type: none"> <li>a) Catalytic converter bed configuration of 3+2 with Double Conversion Double Absorption (DCDA) process, for the sulphuric acid plant; with SO<sub>2</sub> conversion efficiency of 99.92%.</li> <li>b) Use of super cesium sulphuric acid catalyst in the final bed of the catalytic converter, which has better conversion efficiency at a temperature lower than 400 °C.</li> <li>c) Tail gas scrubber to scrub the residual gases coming out of the final absorption tower.</li> </ol>	SO <sub>2</sub> emission of ~ 400 mg/Nm <sup>3</sup> from the residual off-gases coming from Flue Gas Desulphurization system connected to treat smelter secondary off gases, following system will be achieved by: <ol style="list-style-type: none"> <li>a) Scrubber with amine technology will be installed for treating secondary off gases from smelting furnace, PS converter and slag cleaning furnace.</li> <li>b) Lime scrubber will be installed for treating secondary off gases from electric furnace, anode Furnace and scrap melting furnace.</li> </ol>

37.5.10 Due to the aforesaid changes, PP has sought for following amendments as well as corrigendum in the EC dated 08/05/2020.

**A. Amendment in the EC dated 08/05/2020**

EC Para No.	Details as per EC Granted dated 08/05/2020	Proposed Amendment in EC
5	The total land required for the project is <b>256.58 ha</b> , out of which 154.19 ha is non-forest land already notified as SEZ and is in the possession of APSEZ, 102.39 ha forest land applied for diversion by APSEZ for which Stage 1 clearance has been granted in Nov 2018. Project proponent has provided MoU with APSEZ; that the proposed land will be provided by APSEZ for this project after receiving necessary clearances. The proposed project is outside the CRZ. The Dhaneswari (DanesriNadi) River passes through the project area, which will maintained. A greenbelt along with a safety zone (towards river bank with gabion, gully plugs to avoid erosion of the bank, if any) of 15 meter wide will be developed along the sides of the Dhaneswari (DanesriNadi) River.	The total land required for the project is <b>206.11 ha</b> , which is existing within notified SEZ Mundra of APSEZ. Project proponent has provided MoU with APSEZ for leasing the land. The proposed project is outside the CRZ. The Dhaneswari (Danesri Nadi) River passes <b>alongside of the</b> project area, which will be maintained. A greenbelt along with a safety zone (towards river bank with gabion, gully plugs to avoid erosion of the bank, if any) of 50-meter-wide will be developed along the sides of the Dhaneswari (Danesri Nadi) River.
6	The topography of the area is flat and slightly undulating and ranges between 22°48'13.26"N to 22°50'01.88"N Latitude and 69°33'34.74"E to 69°35'08.42"E Longitude in Survey of India topo sheet No. F42J9 & 10, at an elevation of	The topography of the area is flat and slightly undulating and ranges between <b>22°48'15.07" N to 22°49'50.53"N Latitude</b> and <b>69°34'09.05"E to 69°35'14.26"E Longitude</b> in Survey of India toposheet No. F42J9 & 10, at an elevation of 7-10 m AMSL. The ground

EC Para No.	Details as per EC Granted dated 08/05/2020	Proposed Amendment in EC
	7-10 m AMSL. The ground water table ranges between 2-10 m below the land surface during the post-monsoon season and 2-20 m below the land surface during the pre-monsoon season. The stage of groundwater development in Mundra Taluka is reported to be 63.28% and designated as safe areas as per Technical Report Series, Ground Water Brochure of Kutch District by CGWB – 2013. No groundwater is proposed for either construction or operation phase of the project.	water table ranges between 2-10 m below the land surface during the post-monsoon season and 2-20 m below the land surface during the pre-monsoon season. The stage of groundwater development in Mundra Taluka is reported to be 63.28% and designated as safe areas as per Technical Report Series, Ground Water Brochure of Kutch District by CGWB – 2013. No groundwater is proposed for either construction or operation phase of the project.
23	It has been reported that approx. 53,000 tons per annum of waste will be generated due to the project, out of which approx. 7,300 tonnes per annum will be recycled through authorised recyclers and within the process. Rest will be stored in the secured landfill (SLF). It has been envisaged that an area of <b>89.8ha</b> will be developed as green belt around the project facilities to attenuate the noise levels and trap the dust generated due to the project development activities.	It has been reported that approx. 53,000 tons per annum of waste will be generated due to the project, out of which approx. 7,300 tonnes per annum will be recycled through authorised recyclers and within the process. Rest will be stored in the secured landfill (SLF). It has been envisaged that an area of <b>72.14ha</b> will be developed as green belt around the project facilities to attenuate the noise levels and trap the dust generated due to the project development activities.
25	The capital cost of the project is Rs. <b>10,000</b> Crores and the capital cost for environmental protection measures is proposed as Rs. <b>1050.11</b> Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs. <b>52.75</b> Crores.	The capital cost of the project is Rs. <b>11,000</b> Crores and the capital cost for environmental protection measures is proposed as Rs. <b>1150.11</b> Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs. <b>58.3</b> Crores.
28	In line with Office Memorandum dated 1 <sup>st</sup> May 2018 of MoEF&CC regarding Corporate Environment Responsibility, an amount of approx. <b>Rs. 58.02 Cr</b> has been earmarked for Corporate Environment Responsibility (CER) and allocated for relevant development programmes to address education, community health, Sustainable livelihood, Community environment and Community rural infrastructure issues in the area based on public hearing issues and social impact assessment.	In line with Office Memorandum dated 1 <sup>st</sup> May 2018 of MoEF&CC regarding Corporate Environment Responsibility, an amount of approx. <b>Rs. 60.5 Cr</b> has been earmarked for Corporate Environment Responsibility (CER) and allocated for relevant development programmes to address education, community health, Sustainable livelihood, Community environment and Community rural infrastructure issues in the area based on public hearing issues and social impact assessment.
29	Greenbelt will be developed in <b>89.80 ha</b> which is about <b>35%</b> of the total acquired area. Peripheral greenbelt, consisting of at least 3 tiers around plant boundary will be developed as greenbelt and green cover as per CPCB/MoEF&CC, New Delhi guidelines. Local and native species will be planted with a density of 2500 trees per hectare	Greenbelt will be developed in <b>72.14 ha</b> which is about <b>35%</b> of the total acquired area. Peripheral greenbelt, consisting of at least 3 tiers around plant boundary will be developed as greenbelt and green cover as per CPCB/MoEF&CC, New Delhi guidelines. Local and native species will be planted with a density of 2500 trees per hectare.
30	The proponent has mentioned that there is no court case or violation under EIA Notification to the project or related activity.	Original Appeal No. 35/2020 (WZ) in NGT, Western Zone, Pune filed on 29.07.2020 by Appellant Kheti Vikas Seva Trust.

**B. Corrigendum to the EC dated 08/05/2020**

AEL has already intimated MoEF&CC vide letter no. AEL/Copper/EC/MoEF&CC/2020/June-1 dated 05/06/2020 regarding corrigendum for EC Conditions as given below:

Sl. No.	EC Reference	Conditions of EC	Corrigendum Proposed for EC
<b>II Air quality monitoring and preservation</b>			
(x)	Page 13; Section II, Point - x	Adopt measures to recover fluoride gas from electrolytic cells and recycle the same in the process.	<i>Not applicable for Copper Plant and hence need to be deleted.</i>
<b>III Water quality monitoring and preservation</b>			
(vii)	Page 13; Section III, Point - viii	The project proponent shall make efforts to minimise water consumption in the steel plant complex by segregation of used water, practicing cascade use and by recycling treated water.	<i>The project proponent shall make efforts to minimise water consumption in the copper plant complex by segregation of used water, practicing cascade use and by recycling treated water.</i>
<b>V Energy Conservation measures</b>			
(i)	Page 14; Section V, Point - i	The project proponent shall provide waste heat recovery system (pre-heating of combustion air) at the flue gases.	<i>The project proponent shall provide waste heat recovery system at the flue gases.</i>
<b>IX Corporate Environment Responsibility</b>			
(iii)	Page 15; Section IX, Point - iii	A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly to the head of the organisation.	<i>A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly report to the head of the organisation.</i>
(iv)	Page 15; Section IX, Point - iv	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Aluminium Industry shall be implemented.	<i>All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Copper Industry shall be implemented.</i>

37.5.11 The PP has not proposed for change in project configuration as well as production capacity of the existing EC.

37.5.12 The sulphur and fluorine emission after the proposed amendment is given below:

S No	Particulars	Unit	As per EC Granted	Proposed Amendment in EC
1.	Sulfur emission	TPA	5,386	3,641
2.	Fluorine emission	TPA	50	33

37.5.13 Summary of court case related to the project under consideration:

Original Appeal No. 35/2020 (WZ) in NGT, Western Zone, Pune filed on 29.07.2020 by Appellant Kheti Vikas Seva Trust. The EC has challenged in NGT on the following grounds. The matter is presently under sub-judice.

- EIA report is faulty and deficient for the reasons that alternative sites have not been properly studied.
- No cumulative impact assessment study has been carried out despite the presence of

two thermal power plants within a distance of 2 km and presence of the project within the Mundra Special Economic Zone as per the Technical Guidance Manual for the Metallurgical Industry.

- Misleading and deficient impact assessment on the fishing community, deliberate concealment of the presence of agriculture and pastoral community.
- Deficient impact assessment on the marine environment and ecology, deficient impact assessment of the impact on the Dhaneshwari river.
- Deliberate concealment and misleading information about the presence of rivers in the project area, misleading and incorrect information about the presence of mangroves within the project site, concealment of information about flora/fauna surrounding the project site, deficient impact assessment on the proposed biodiversity heritage site and deficient Impact assessment of air quality.

37.5.14 It has been reported by PP that, there is no violation under EIA Notification, 2006/court case/show cause/direction related to the project under consideration.

37.5.15 Name of the EIA Consultant: Vimta Labs, Hyderabad. [S.No.136 in the List of ACOs with their Certificate / Extension Letter no. Rev. 10, May 13, 2021].

37.5.16 The proposal was considered by the EAC (Industry 1) in its 37<sup>th</sup> meeting held on 31<sup>st</sup> May to 1<sup>st</sup> June, 2021. The observations and recommendations of EAC is given as below:

#### **Observations of the Committee**

37.5.17 The Committee noted the following:

- i. EC was granted on 8.5.2020. Project construction has not started as yet.
- ii. EC has been challenged in NGT Pune by Kheti Vikas Seva Trust. Presently, the matter is sub-judice. However, as informed by the PP, no stay has been granted by the Hon'ble NGT or by any other court.
- iii. The EAC found that the addendum EIA/EMP report is in order reflecting the present environmental concerns and the projected scenario for all the environmental components arising out of the proposed project with respective mitigation measures. The EAC also noted that the baseline data reported and incremental GLC due to the proposed project were within NAAQ standards.
- iv. PP has proposed for modification in the emission limits as given below:
  - a. SO<sub>2</sub> from sulfuric acid plant stack will be reduced from the earlier proposed level of 1.0 Kg SO<sub>2</sub> / T of H<sub>2</sub>SO<sub>4</sub> to less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from FGD stack will be less than 400 mg/Nm<sup>3</sup> in place of earlier proposed 600 400 mg/Nm<sup>3</sup>.
  - b. Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup> in place of 20 mg/Nm<sup>3</sup>.

#### **Recommendations of the Committee**

37.5.18 In view of the foregoing and after delineations, the Committee recommended for amendment /corrigendum in the EC dated 8/05/2020 as mentioned at paragraph 37.5.10 and subject to stipulation of following additional specific conditions:

- i. Project proponent shall abide by the by all orders and judicial pronouncements, made from time to time, passed by Hon'ble National Green Tribunal, Western Zone in Original Appeal No. 35/2020 (WZ).
- ii. Particulate matter emission from all the stacks shall not exceed 30 mg/Nm<sup>3</sup>.
- iii. The Mangrove and Mudflat conservation plan submitted to Deputy Conservator of Forests, Gujarat Forest Department shall be implemented in a time bound manner and periodic compliance status in this regard shall be submitted to the Regional Office of the MoEF&CC along with the six monthly compliance report.
- iv. Sulfur and Fluorine emission pollution shall not exceed 3641 TPA for sulphur and 33 TPA for Fluorine as committed by the project proponent.
- v. SO<sub>2</sub> from sulfuric acid plant stack will be less than 0.7 kg SO<sub>2</sub>/T of H<sub>2</sub>SO<sub>4</sub> and from Flue Gas Desulphurization (FGD) stack will be less than 400 mg/Nm<sup>3</sup> as committed by the project proponent.
- vi. Fluoride from phosphoric acid plant stack will be less than 10 mg/Nm<sup>3</sup> as committed by the project proponent.

37.6 Greenfield Project of 2.8 MTPA Integrated Steel Plant with 340 MW Captive Power Plant by **M/s. Rashmi Forgings India Private Limited** located at Mouza Chakganesh, Mallipur & Baradiha, Tehsil Kharagpur (L), **District, Paschim Medinipur, West Bengal** [Online Proposal No. IA/WB/IND/211972/2021; File No. IA-J-11011/200/2021-IA-II(I)] – **Prescribing of Terms of Reference – regarding.**

37.6.1 The project proponent requested the EAC and Ministry to withdraw their proposal as they would like to modify their proposal. In this regard, project proponent also sent an email to the Ministry as well as EAC members on 24/05/2021.

37.6.2 In view of the above, the Committee recommended for accepting the withdrawal of the instant proposal.

37.7 Greenfield Steel Plant for manufacturing of Pellet Plants: 3 x 225 TPD, Sponge Iron Plants: 3 x 150 TPD, Induction Furnace: 1 x 30 TH capacity with Captive Power Plant: 12 MW (Waste Heat Recovery from DRI Kiln) and AFBC Boiler: 1 x 2MW by **M/s. Vinayak Metal & Power Private Limited** located at Akkenapally Village, Narketpally Mandal, **Nalgonda District, Telangana** [Online Proposal No. IA/TG/IND/212056/2021; file no: IA-J-11011/78/2021-IA-II(I)] – **Prescribing of Terms of Reference– regarding.**

37.7.1 M/s. Vinayak Metal and Power Private Limited has made an application online vide proposal no. IA/TG/IND/212056/2021, dated 12/05/2021 along with the application in prescribed format (Form-I), copy of pre-feasibility report as per the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous & nonferrous) under Category "A" of the schedule of the EIA Notification, 2006.

#### **Details submitted by Project proponent**

37.7.2 The project of M/s. Vinayak Metal and Power Private Limited located at Akkenapally Village, Narketpally Mandal, Nalgonda District, Telangana is for Greenfield Steel Plant for manufacturing of Pellet Plants: 3 x 225 TPD, Sponge Iron Plants: 3 x 150 TPD, Induction

**Form-7****APPLICATION FOR TRANSFER OF ENVIRONMENTAL CLEARANCE**

(To be filled up by User Agency)

**1. Details of Earlier Project Proponent**

Proposal No. : IA/GJ/IND/86812/2016

(a) Name of the project : Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Ku

(b) Name of the Company/Organisation Name : Kutch Copper Limited

(c) Registered Address : Adani Corporate House, Shantigram, Near Vaishnodevi Circle, SG Highway, Khodiyar, Ahmedabad Gujarat 382421

(d) Legal Status of the Company : Private

(e) Joint Venture (Yes/No) : No

(f) Change of Ownership (Yes/No) : No

**2. Details of New Project Proponent**

(a) Name of Company / Organisation. : ADANI ENTERPRISES LTD

(b) Registered Address. : Adani House, Near Mithakali Circle, Navrangpura, Ahmedabad 380009, Gujarat

(c) Legal Status of the Company. : Private

(d) Joint Venture (Yes/No). : No

**3. Address for the Correspondence**

(a) Name of Applicant. : Suryarao

(b) Designation (Owner/Partner/CEO) : Director

(c) Address :- Adani Corporate House, Shantigram,

State : Gujarat

District : Ahmedabad

Town / Village : No

(d) Pin Code : 382421

(e) Email : kutch.copper@gmail.com

(f) Telephone no : 25555123

(g) Fax no : 25557177

(h) Mobile no : 9099000744

(i) Contact Person. : Suryarao

(j) Website (if any) : No

**4. Category of the Project/Activity as per Schedule of EIA Notification, 2006**

(a). Major Activity. : 3(a) Metallurgical industries (ferrous &amp; non ferrous)

Minor Activity : No

Major Sub Activity. : No

*Pt. survey on the plan.**P. Jy**26/7/21.*

7/26/2021, 5:14 PM

Minor Sub Activity : No

(b). Category : A

Reason for applicant at central level/state level(in case of B1 and B2 projects): No

**5. Details of Environment Clearance**



(a) Project Name : Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Ku

(b) MoEF&amp;CC / SEIAA File No : J-11011/113/2016-IA.II(I)

(c) Date of issue of EC : 08/05/2020

(d) Uploaded EC letter (PDF Only): **6. Details of Consent to Establishment**

(i) Whether Consent to Establishment obtained (Yes/No) ? : No

**7. Status of Implementation of Project**Uploaded details of Physical process made on the project / facilities / activities for which environmental clearance was granted: **8. Document to be Attached:-**(a) Uploaded No Objection from the transferor: (b) Uploaded undertaking by transferee stating regarding acceptance of the terms and conditions was granted: (c) Uploaded Copy of Transfer of the firm from competent authority: (d) Uploaded Cover Letter duly signed by the project proponent or authorized person: (e) Uploaded a copy of authorization duly signed by the project proponent in support of the person making this application on behalf of the User Agency: (f) Uploaded Additional File, If any: 

(g) Uploaded Proposal Presentation : No Data

**Essential Details Sought**

Details of State of the project			
S.no.	EDS Sought Date	EDS Sought	Letter
NIL			

Additional Detail Sought: NIL

**9. Undertaking:-**

(a): I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information found to be false or misleading at any stage, The project will be rejected and clearance given, If any to the project will be revoked at our risk and cost.

4941

View Report of Forms

File No. J-11011-113-2016-IA-II(I) (Computer No. 80839) in/user/Reports.aspx?pid=IA/GJ/

487476/2021/IA

In addition to above, I hereby give undertaking that no activity / construction / expansion has since been taken up.

(b)Name : Suryarao Prasad

(c)Designation: Director

(d)Company: ADANI ENTERPRISES LTD

(e)Address: Adani House, Near Mithakali Circle, Navrangpura, Ahmedabad 380009, Gujarat

F. No. J-11011/113/2016-IA.II(I)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj,  
New Delhi – 110003

E-mail: r.sundar@nic.in  
Tel: 011-24695304

Dated: 3<sup>rd</sup> August, 2021

To

Shri. Suryarao Prasad,  
Director,  
M/s Kutch Copper Limited,  
Adani Corporate House, Shantigram,  
Ahmedabad 382421, Gujarat  
E-mail: [kutch.copper@gmail.com](mailto:kutch.copper@gmail.com); Mob: 9099000744

Subject: Transfer of Environment Clearance for the project entitled "Greenfield Copper Refinery Plant (1.0 MTPA) project located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Kutch" from **M/s Adani Enterprises Ltd. to M/s Kutch Copper Limited – regarding.**

Ref. : (i) MoEF&CC letter No. J-11011/113/2016-IA.II(I) dated 08/05/2020  
(ii) MoEF&CC letter No. J-11011/113/2016-IA.II(I) dated 23/06/2021  
(ii) Online proposal no. IA/GJ/IND/86812/2016 dated 24/07/2021

Sir,

Reference is invited to your online proposal no. IA/GJ/IND/86812/2016 dated 24/07/2021 requesting the Ministry to transfer the Environment Clearance accorded by MoEF&CC vide letter no. J-11011/113/2016-IA.II(I) dated 08/05/2020 and its subsequent amendment dated 23/06/2021 from M/s Adani Enterprises Limited to M/s Kutch Copper Limited.

2. The Ministry of Environment, Forest and Climate Change (MoEF&CC) has examined the request submitted by you and the following points are noted:

- i. Environment clearance (EC) to the project cited above was accorded by the Ministry vide letter no. J-11011/113/2016-IA.II(I) dated 08/05/2020 and amendment dated 23/06/2021 in the name of M/s Adani Enterprises Ltd. under the provisions of the EIA Notification, 2006 for setting up greenfield Copper Refinery Plant (1.0 MTPA).
- ii. Detail of Consent to Establishment/ Consent to Operate: Yet to be obtained.
- iii. According to the records made available by the project proponent, following is the present status of the project:

*Transfer of Environment Clearance for the project entitled "Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Kutch" from M/s Adani Enterprises Ltd to M/s. Kutch Copper Limited*

Page 1 of 3

0/0

S No	Units	As per EC no. J-11011/113/2016-IA.II(I) dated 08/05/2020 and amendment dated 23/06/2021	Implementation Status as on July 2021	Production as per CTO
		Configuration/Capacity		
1.	Copper Refinery	1.0 MTPA	The project activity has not been commenced yet.	

## iv. Reasons for transfer of EC:

The proposed project is being transferred from Adani Enterprises Limited to Kutch Copper Limited. Which is a company incorporated under the provision of Company Act, 2013 to carry out copper and its related product business activities. Therefore, transfer of Environment Clearance J-11011/113/2016-IA.II(I) dated 08/05/2020 and amendment dated 23/06/2021 is requested from M/s Adani Enterprises Ltd. to M/s Kutch Copper Limited.

S No	Name of Company	CIN no
1	M/s Adani Enterprises Ltd.	L51100GJ1993PLC019067
2	M/s Kutch Copper Limited	U14100GJ2021PLC121525

## v. Documents submitted for EC transfer:


- Form No.7 for transfer of Environmental Clearance dated 08/05/2020 and amendment dated 23/06/2021
- Undertaking by way of affidavit in an India non judicial stamp paper dated 16/07/2021 by M/s Kutch Copper Limited stating that they will abide by and comply with all the conditions/environmental safeguards stipulated in the Environment Clearance dated 08/05/2020 and its subsequent amendments dated 23/06/2021.
- No Objection Certificate from the transferor M/s Adani Enterprises Ltd. on its letter head dated 05.07.2021.
- Certificate of incorporation issued by the Registrar of Companies, Gujrat Dadra Nagar Haveli for M/s. Adani Enterprises Ltd. 24/06/1985 (CIN No. L51100GJ1993PLC019067).
- Certificate of incorporation issued by the Registrar of the Companies, Central Registration Center for M/s. Kutch Copper Limited 24/03/2021 (CIN No. U14100GJ2021PLC121525).
- Copy of of authorization duly signed by the project proponent in support of the person putting up the current application on behalf of the M/s Kutch Copper Limited, resolution passed by board of members dated 25<sup>th</sup> June 2021.

3. This Ministry hereby accepts your request to transfer the Environment Clearance accorded by MoEF&CC vide letter no. J-11011/113/2016-IA.II(I) dated 08/05/2020 and amendment dated 23/06/2021 from M/s Adani Enterprises Ltd. to M/s Kutch Copper Limited subject to satisfactory compliance to all the stipulated specific and general conditions. You are hereby requested to obtain Consent to establish and Consent to Operate in the name of M/s Kutch Copper Limited from Gujarat Pollution Control Board.

*Transfer of Environment Clearance for the project entitled "Greenfield Copper Refinery Plant (1.0 MTPA) project of M/s Adani Enterprises Limited located at Adani Ports and Special Economic Zone land in village(s) Siracha and Navinal, Taluka Mundra, District Kutch" from M/s Adani Enterprises Ltd to M/s. Kutch Copper Limited*

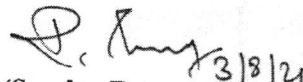
4. M/s Kutch Copper Limited shall comply with the all specific and general conditions stipulated in the Environment Clearance letter of even no. dated dated 08/05/2020 and amendment dated 23/06/2021.
5. In case, there is a change in the scope of the project, fresh Environment Clearance shall be obtained.
6. This issue with the approval of the Competent Authority.

Yours faithfully,

  
(Sundar Ramanathan)  
Scientist 'E'

**Copy to:-**

1. Secretary, Department of Environment, Government of Gujarat, Secretariat, Gandhinagar.
2. PCCF & Chief Wildlife Warden, Govt. of Gujarat State, Aranya Bhavan, Near Central Water Commission, Near CH-3 Circle, CH Rd, Sector 10A, Sector 10, Gandhinagar – 382010.
3. Regional Officer, Ministry of Environment, Forest and Climate Change, Integrated Regional Office, E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony, Link Road-3, Ravishankar Nagar, Bhopal – 462016.
4. Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
5. Member Secretary, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
6. Chairman, Gujarat State Pollution Control Board, Sector 10-A, Gandhi Nagar - 382043, Gujarat.
7. District Collector, Kutch District, Gujarat.
8. Guard File/Record File/Monitoring File.
9. MoEF&CC Website.

  
(Sundar Ramanathan)  
Scientist 'E'